

(a) whether this takeover would be in line with the recommendations of the Hathi Committee?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI): (a) and (b). The production by M/s. Gluconate Ltd. came to a gradual stop from October 1974. The problem arising due to stoppage of production and the question of rehabilitation of the company is under consideration in consultation with the Government of West Bengal.

(c) The Committee's report was submitted to Government on 6th April 1975 and its receiving attention of Government.

Agreement for Import of Petroleum Products from Russia

8761. SHRI ARVIND M PATEL:
SHRI VAKARIA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether any agreement has been made in regard to the import of petroleum products from USSR during the year 1975;

(b) the quantity and names of the products to be imported; and

(c) the total value of petroleum products imported from USSR during 1974?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI): (a) Yes, Sir.

(b) The contract provides for import of 600,000 Tonnes of SKO (Kerosene) and 800,000 Tonnes of HSD (High Speed Diesel) during 1975.

(c) It will not be in the public interest to disclose this information.

Railway Wagon shortage in Orissa

8762. SHRI P. GANGADEB: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is wagon shortage on Railways in Orissa;

(b) whether any steps have been taken to meet this wagon shortage; and

(c) if so, facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Wagon supply, which is adequate, is not arranged on a State wise basis. There is no shortage of wagons in Orissa.

(b) and (c). Do not arise.

Accidents at unmanned Railway crossings in Orissa during 1974-75

8763. SHRI P. GANGADEB: Will the Minister of RAILWAYS be pleased to state:

(a) the number of persons killed and injured due to accidents at unmanned railway crossings in Orissa during 1974-75;

(b) whether any steps have been taken for manning railway crossings in Orissa; and

(c) if so, facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH) (a) Information about train accidents is not compiled State wise but Railway-wise. On South Eastern Railway which serves the territory of Orissa State, one person was killed and 9 injured in the accidents which took place at unmanned level crossings during the period 1st April 1974 to 31st March 1975.

(b) Yes.

(c) The necessity for manning has been examined and 26 unmanned level crossing in Orissa have been found

justified for manning. Of these manning of 5 unmanned level crossings has been programmed during 1975-76. The remaining 21 cases of manning are also being processed in consultation with the State Government, for inclusion in future Works Programmes.

Petrol Pumps in Orissa

8764. SHRI P. GANGADEB: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether existing petrol pumps are adequate to meet the requirements of Orissa;

(b) whether any allotment of petrol pumps has been made to Orissa in 1974-75; and

(c) if so, particulars thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI): (a) The existing network of retail outlets of all oil companies, put together is adequate to meet the present requirements in Orissa. To cater to the growth in demand, Oil Companies have also been setting up new outlets in Orissa based on their commercial considerations.

(b) and (c). No allotment of petrol pumps is made by the Government Retail outlets set up by the oil companies in Orissa during 1974-75 are however, as below:

(1) I.O.C. (1974-75) *Chowdwar, Veiyas, *Cuttack, Mungoda and Bodhraj.

*Burmah Shell conversions and have already been commissioned. In case of other three retail outlets, appointment letters have only been issued and they are likely to be commissioned in 1975-76.

(2) *Burmah-Shell* (1974) Kolra,

Manufacture of Pesticides by M/s. Indofil

8765. SHRI BHALJIBHAI PARMAR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether M/s. Indofil were given majority participation on considerations of basic manufacture of certain pesticides in the country during Fourth Plan, if so, the particulars about the items licenced and produced and their value;

(b) whether on the consideration of such vital pesticides the majority participation given to the firm was never fulfilled; and

(c) the particulars of the product-loan granted to this firm; whether it was repatriated, if not, the authority which exempted the repatriation of the product loan and the reasons for the same?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI): (a) and (b) M/s. Amritlal & Co. Private Ltd Bombay, applied for an industrial licence in July, 1960 for the establishment of a new undertaking for the manufacture of the under mentioned items in collaboration with M/s. Rohm and Hass, U.S.A.:—

Name of the product	Annual capacity
(a) Methacrylic Sheets, Moulding Powders, rods and tubes	1000 tons
(b) Acrylic Emulsions Powder	1500 tons
(c) Phonite Resins	500 tons
(d) Triton Nonionic Syndet and Emulsifying Agent	1000 tons
(e) Dithano Fungicides	2500 tons
(f) Acrylate Monomers	2000 tons
(g) Methacrylate Monomers	4000 tons
(h) Plasticisers	800 tons